cost of prospectus and examination fees for entrance exams to the candidates belonging to SC/ST as per existing instructions of the Government. These concessions may also be extended to the candidates belonging to OBC category, if provided for, in relevant rules applicable to them. Some States are also extending other benefits to such students.

(b) to (d) The Ministry of Social Justice and Empowerment has also drafted a new legislation, namely "Rights of Persons with Disabilities Act, 2010", which includes various provisions for support in entrance examinations to every person with disability *viz.* the supply of preparatory material in formats which the person understands, permission to use assistive devices, transport facilities to and from the examination, extra time to complete the examination etc.

New engineering and self-financing colleges in North-East

2728. SHRIMATI NAZNIN FARUQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of new engineering colleges and self-financing colleges sanctioned in the last three years for the States of North-East alongwith the details thereof;
 - (b) the total number of applications pending for clearance;
 - (c) the reasons for delay in each case; and
 - (d) by when these will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) As per the information given by the All India Council for Technical Education (AICTE), the number of AICTE approved institutions sanctioned in the last three years for the States of North-East is at as under and there are no cases pending for clearance during the year 2011-12:—

States	AICTE approved institutions in North-East States			
	2007-08	2008-09	2009-10	2010-11
Mizoram	1	3	3	0
Sikkim	3	3	3	0
Tripura	3	6	5	1
Meghalaya	2	2	3	0
Arunachal Pradesh	1	Ĭ	1	0
Assam	15	19	25	3
Manipur	2	2	3	0